

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Tripura High Court.

Office of the Chief Justice of the Tripura High Court would be falling vacant, very shortly, consequent upon elevation of Mr. Justice Ajay Rastogi, Chief Justice of that High Court, in terms of a separate recommendation made by the Collegium, today. Therefore, appointment to that office is required to be made.

Mr. Justice Sanjay Karol is the senior-most Judge from Himachal Pradesh High Court and has been functioning in that High Court ever since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Sanjay Karol is suitable in all respects for being appointed as Chief Justice of the Tripura High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is no Chief Justice from Himachal Pradesh High Court and that the turn of Mr. Justice Sanjay Karol to be considered for appointment became due on 22nd February, 2018, when Mrs. Justice Abhilasha Kumari, Chief Justice, Manipur High Court (PHC: Himachal Pradesh) retired.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

New Delhi,
October 29, 2018.